NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

$\underline{\mathbf{2}^{\mathrm{nd}}\mathrm{FLOOR},\mathrm{M.T.N.L}\;\mathrm{BUILDING},\mathrm{NEAR}\;\mathrm{SCOPE}\;\mathrm{COMPLEX},\mathrm{CGO}\;\mathrm{COMPLEX},\mathrm{NEW}\;\mathrm{DELHI}}$

DAILY CAUSE LIST DATED 08.04.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2171 of 2025 in Comp. App. (AT) (Ins) No of 2025	Pradeep Aggarwal Vs. IFCI Ltd. & Anr.	Vijayant Goel
2.	I.A. No. 2181 of 2025 in Comp. App. (AT) (Ins) No of 2025	Sarita Kishore Vs. Rabinder Kumar Mintri & Anr.	Rajan Kr. Hans
3.	I.A. No. 2182 of 2025 in Comp. App. (AT) (Ins) No of 2025	Raj Rani Gupta Vs. Saurabh Chawla Resolution Professional & ors.	Pulkit Deora
4.	I.A. No. 2183 of 2025 in Comp. App. (AT) No of 2025	Prime Customer Services Ltd. & Anr. Vs. Dimple Khetan and Anr.	Arjun Sheth

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1.

Notice Board By order -sd/-

2. Website: www.nclat.nic.in Assistant Registrar